

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-07-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/1224/IB/2020

PETITION NUMBER : CP/1000/IB/2018

**NAME OF THE APPLICANT : Ashwanikumar Gupta (RP)
Infodrive software Ltd**

NAME OF THE RESPONDENT(S) : Wembley Holdings & Another

UNDER SECTION : Sec 60(5) of IBC, 2016

ORDER

Shri. Ashwini Gupta, erstwhile RP is present in person. Ld. Counsel Ms. Niveditha for the Respondent.

The RP submits that CIRP costs has been paid to his satisfaction.

Recording the submissions, the Application is disposed off as CIRP costs claimed has been fully paid.

IA/1224/IB/2020 is disposed off.

**Sd/-
VENKATARAMAN SUBRAMANIAM
Member (Technical)**

**Sd/-
SANJIV JAIN
Member (Judicial)**

phk